

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/8838/2024	ARMAN KHAN VS STATE OF ODISHA	BIJAY JENA VS	PARADEEP LOCK /51 /2024 () //
2	D-BLAPL/8842/2024	SURYAKANTA SWAIN @ SURYA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /716 /2023 () //
3	D-BLAPL/8844/2024	ASHOK GURU VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //
4	D-BLAPL/8847/2024	JAGABANDHU DASH VS STATE OF ODISHA	DEBASNAN DAS VS	SPECIAL CRIME UNIT /2 /2024 () //
5	D-BLAPL/8850/2024	ANIL YADAV VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KANIHA /44 /2023 () //
6	D-BLAPL/8856/2024	MAHESH PAN @ MATU @ MOTU VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	CHAMPUA /70 /2023 () //
7	D-BLAPL/8857/2024	PRAKASH MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //
8	D-BLAPL/8860/2024	ANANDA SAHOO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KIAKATA /104 /2023 () //
9	D-BLAPL/8861/2024	TAPU @ DEBABRATA JENA VS STATE OF ODISHA	JYOTIKANT MAHAPATRA VS	GHASIPURA /74 /2024 () //
10	D-BLAPL/8864/2024	AJAY KUMAR PARIDA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BOLAGARH P.S. /234 /2023 () //
11	D-BLAPL/8866/2024	SUKANTA @ SUKANT ROUT VS STATE OF ODISHA	SABYASACHI MISHRA VS	/ /0 () //

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12	D-BLAPL/8867/2024	SAMIT NAIK VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /156 /2020 () //
13	D-BLAPL/8870/2024	BALBIR SINGH @ BUCHINI VS STATE OF ODISHA	JAGABANDHU SAHU VS	BRAJARAJNAGAR /22 /2024 () //
14	D-BLAPL/8876/2024	ARUN KUMAR NAYAK VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	PATKURA /165 /2021 () //
15	D-BLAPL/8879/2024	AZIZUR REHMAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASELI SAHI PS /270 /2022 () //
16	D-BLAPL/8882/2024	HASAN ALI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASELI SAHI PS /270 /2022 () //
17	D-BLAPL/8885/2024	SANJAYA KUMAR SETHI @ PAPU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	DHUSURI /53 /2024 () //
18	D-BLAPL/8903/2024	SK. SAN @ KUNU @ SK. RIAZ VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	NIMAPADA /9 /2024 () //
19	D-BLAPL/8904/2024	VILASH KUMAR VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	KHURDA ROAD G.R.P.S. /117 /2023 () //
20	D-BLAPL/8905/2024	ANGEL MISHRA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	EOW,BHUBANESWAR /3 /2024 () //
21	D-BLAPL/8906/2024	PINKU @ TAPAN KUMAR PRADHAN VS STATE OF ODISHA	RABINDRANATH BARIK VS	SARANAKUL /115 /2023 () //
22	D-BLAPL/8909/2024	BEDABYASHA PUTEI VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /336 /2023 () //
23	D-BLAPL/8910/2024	GOPEWAR BHADRA	RAJENDRA NARAYAN ROUT	JASHIPUR /14 /2022

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		VS	VS	()
24	D-BLAPL/8914/2024	STATE OF ODISHA SUDHIR DEHURY	JUGALA KISHORE PANDA	// //0
		VS	VS	()
25	D-BLAPL/8915/2024	STATE OF ODISHA DEBA CHALLAN	JUGALA KISHORE PANDA	// MATHILI /23 /2021
		VS	VS	()
26	D-BLAPL/8918/2024	STATE OF ODISHA SK. SALMAN	SAKTI PRASAD DAS	// JATNI P.S. /94 /2022
		VS	VS	()
27	D-BLAPL/8919/2024	STATE OF ODISHA RABINDRA BISWAS	JUGALA KISHORE PANDA	// MALKANGIRI /188 /2022
		VS	VS	()
28	D-BLAPL/8923/2024	STATE OF ODISHA BHARAT DAS	ABHISHEK DASH	// REMUNA /2 /2023
		VS	VS	()
29	D-BLAPL/8924/2024	STATE OF ODISHA BINU @ MONOJ MALLIK @ MALLICK	SANTOSH KUMAR MOHANTY	// BALICHANDRAPUR /122 /2023
		VS	VS	()
30	D-BLAPL/8925/2024	STATE OF ODISHA SANJAYA PRADHAN @ SANJAY KUMAR PRADHAN	JULU KHANSAMA	// RAIRAKHOL /62 /2024
		VS	VS	()
31	D-BLAPL/8926/2024	STATE OF ODISHA RABI @ RABINDRA MALLIK	MANAS KUMAR CHAND	// SUKINDA /46 /2023
		VS	VS	()
32	D-BLAPL/8927/2024	STATE OF ODISHA DURYODHAN SAHU	SURYAKANTA DWIBEDI	// BELPARA /57 /2024
		VS	VS	()
33	D-BLAPL/8930/2024	STATE OF ODISHA CHANDU @ KARTIKESWAR DEO	SURYAKANTA DWIBEDI	// BELPARA /57 /2024
		VS	VS	()
34	D-BLAPL/8932/2024	STATE OF ODISHA P. AISWARIYA	AKASH BHUYAN	// CHANDRASEKHARPUR /116 /2024
		VS	VS	()

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35	D-BLAPL/8941/2024	STATE OF ODISHA KAIFI KHAN VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	// MANGALA BAG /114 /2023 ()
36	D-BLAPL/8946/2024	SOUMYARANJAN NAYAK @ SOMYA RANJAN NAYAK VS STATE OF ODISHA	GOURAV MOHANTY VS	// BADAGODA P.S. /189 /2024 ()
37	D-BLAPL/8947/2024	STATE OF ODISHA SAPAN KUMAR BEHERA @ SAPANA VS	PRAMOD KUMAR JENA VS	// BALIAPAL /54 /2024 ()
38	D-BLAPL/8949/2024	STATE OF ODISHA SANTOSH KUMAR ROUL VS	SOUMYA RANJAN MOHANTY VS	// CUTTACK VIGILANCE /29 /2023 ()
39	D-BLAPL/8952/2024	STATE OF ODISHA(VIG.) SAMIR KUMAR PATRO VS	JAGANNATH BHUYAN VS	// G.UDAYAGIRI /41 /2018 ()
40	D-CMAPL/13214/2024	STATE OF ODISHA RUKMINI ROUT VS PREMALATA ROUT	PRASANTA KUMAR SATAPATHY VS	// // ()
41	D-CMP/13160/2024	PRADYUMNA KUMAR DAS VS JAGANNATH DAS	DEEPALI MAHAPATRA VS	// // ()
42	D-CMP/13203/2024	GANESHRAM PATEL VS STATE OF ODISHA	SURYA NARAYAN SATAPATHY VS	// // ()
43	D-CMP/13205/2024	BIBHUDUTTA CHOUDHURY VS STATE OF ODISHA	AJIT KUMAR PANDA VS	// // ()
44	D-CMP/13210/2024	BHITARCHHU HAREKRUSHNA MOHAPATRA VS ILA GHOSE	PAMI RATH VS	// // ()
45	D-CMP/13246/2024	KAILASH CHANDRA PARAMAGURU VS BIJAYALAXMI MISHRA	DWARIKA PRASAD MOHANTY VS	// // ()

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46	D-CMP/13265/2024	RUDRA PRASAD SAI VS NIRANJAN SAI	RABINDRA KUMAR SAHOO VS	// 0 //
47	D-CONTC/13157/2024	HIMADRI RANJAN DUTTA VS SUJAYA KUMAR PATI, OAS	adv. VS	// 0 //
48	D-CONTC/13207/2024	ANIL KUMAR SAHOO VS ASHWINI KUMAR MISHRA, IAS	SUDARSHAN PRADHAN VS	// 0 //
49	D-CONTC/13209/2024	AMIYA JYOTI NAYAK VS DR. BHABANI SHANKAR CHAYANI, OAS	ADV. VS	// 0 //
50	D-CONTC/13211/2024	DEBENDRA PRUSTY VS RUPASHREE NAIK, SARPANCH, BENGUNIA G.P.	ADV. VS	// 0 //
51	D-CONTC/13221/2024	ASHARANI PANI VS SMRUTI RANJAN PRADHAN, I.A.S.	ADV. VS	// 0 //
52	D-CONTC/13223/2024	JAGANNATH RATH VS PRINCIPAL SECY., P.R. AND D.W. DEPT.	ADV. VS	// 0 //
53	D-CONTC/13224/2024	DAITARI JENA VS SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION	ADV. VS	// 0 //
54	D-CONTC/13226/2024	NAMITARANI MOHARANA VS SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION	ADV. VS	// 0 //
55	D-CONTC/13227/2024	SUJATA SUTAR VS SANGRAMJIT NAYAK, IAS	ADV. VS	// 0 //
56	D-CONTC/13228/2024	ABHIJIT BISOI VS DR. BISWAJHIT GHOSE, D.E.O., PURI	ADV. VS	// 0 //
57	D-CONTC/13239/2024	ASWANI KUMAR PANDA	ADV.	//

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		VS	VS	0
58	D-CONTC/13241/2024	SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, BBSR T.V. RAJYALAXMI	ADV.	//
		VS	VS	0
59	D-CONTC/13259/2024	SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, BBSR BASANTA KUMAR KHATUA	LAXMAN BHOI	//
		VS	VS	0
60	D-CONTC/13263/2024	PRADEEP KUMAR SAHOO, B.D.O., NARASINGHPUR KODANDADHARA BARAL	ADV.	//
		VS	VS	0
61	D-CONTC/13264/2024	SATYABRATA SAHU, I.A.S. PITAMBER SAHOO	ADV.	//
		VS	VS	0
62	D-CONTC/13273/2024	SATYABRATA SAHU, I.A.S. RABINDRA KUMAR MAHAPATRA	BIBEKANANDA BHUYAN	//
		VS	VS	0
63	D-CONTC/13291/2024	MANAS RANJAN SWAIN, OAS RABINDRA NATH SAHU	SAIBRATA RATH	//
		VS	VS	0
64	D-CONTC/13293/2024	SUSHIL KUMAR LOHANI, I.A.S. MEETA RANI MOHAPATRA	ADV.	//
		VS	VS	0
65	D-CONTC/13294/2024	SATYABRATA SAHU, I.A.S. BISHNU MOHAN NAYAK	ADV.	//
		VS	VS	0
66	D-CONTC/13295/2024	ANU GARG, I.A.S. ANIRUDHA BISWAL	ADV.	//
		VS	VS	0
67	D-CONTC/13296/2024	SATYABRATA SAHU, I.A.S. PRAVAT BEHERA	ADV.	//
		VS	VS	0
68	D-CONTC/13297/2024	SATYABRATA SAHU, I.A.S. ANADI KUMAR MOHANTY	KABIRAJ PRADHAN	//
		VS	VS	0

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69	D-CONTC/13298/2024	PRAVAKAR PANDA, O.A.S. FAKIR MOHAN DAS VS RAJESH PRABHAKAR PATIL, I.A.S.	DURGA PRASANA DAS VS	// // ()
70	D-CRLA/8886/2024	BUDHU @ BUDHURAM MUNDA VS STATE OF ODISHA	UMAKANTA BARIK VS	BAMBARI /122 /2018 () //
71	D-CRLA/8889/2024	VIJAY BHARADWAJ VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	EOW,BHUBANESWAR /2 /2022 () //
72	D-CRLA/8948/2024	JITU @ JITENDRA @ SANJIT KUMAR RAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RANPUR /33 /2012 () //
73	D-CRLMA/8841/2024	RAJAT GUPTA VS STATE OF ORISSA	ADV. VS	ANGUL TOWN /195 /2016 () //
74	D-CRLMA/8884/2024	DILIP KUMAR SAHU VS STATE OF ODISHA	ADV. VS	//0 () //
75	D-CRLMC/8843/2024	SOUBHAGYA JIT MOHANTY @ SOUBHAGYA MOHANTY @ HAPPY VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	PAHALA /23 /2024 () //
76	D-CRLMC/8871/2024	PRATHAM PATRA @ GHATAK PATRA VS STATE OF ODISHA	ABHAS MOHANTY VS	KALIMELA /216 /2023 () //
77	D-CRLMC/8872/2024	GOPAL PAL VS STATE OF ODISHA	ABHAS MOHANTY VS	KALIMELA /212 /2023 () //
78	D-CRLMC/8873/2024	JUBARAJ MAHALA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	//0 () //
79	D-CRLMC/8874/2024	MADHUSUDAN BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /11 /2011 () //

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80	D-CRLMC/8875/2024	JUBARAJ MAHALA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	//0 0 //
81	D-CRLMC/8877/2024	MUNA NAIK VS STATE OF ODISHA	SNEHASISH BEHERA VS	DHENKANAL SADAR /51 /2015 0 //
82	D-CRLMC/8883/2024	RIKUN@RUDRANARAYAN BEHERA VS STATE OF ODISHA	KASINATH PATTNAIK VS	RAGHUNATHPUR /179 /2022 0 //
83	D-CRLMC/8888/2024	RIKUN@RUDRANARAYAN BEHERA VS STATE OF ODISHA	KASINATH PATTNAIK VS	RAGHUNATHPUR /178 /2022 0 //
84	D-CRLMC/8891/2024	RIKUN@RUDRANARAYAN BEHERA VS STATE OF ODISHA	KASINATH PATTNAIK VS	RAGHUNATHPUR /180 /2022 0 //
85	D-CRLMC/8897/2024	BALIA @ CHITARANJAN ROUT VS STATE OF ODISHA	ASHOK KUMAR PATTANAIK (A) VS	//0 0 //
86	D-CRLMC/8901/2024	SUSHAMA KUJUR VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	SUNDARGARH TOWN /392 /2022 0 //
87	D-CRLMC/8916/2024	RISHAB JAIN @ RISHAV JAIN VS STATE OF ODISHA	RAJEET ROY VS	PURIGHAT /290 /2023 0 //
88	D-CRLMC/8922/2024	DILLIP CHOUDHURY @ JITU VS STATE OF ODISHA	KULDEEP MOHANTY VS	Bamapada (Industrial Area) /232 /2013 0 //
89	D-CRLMC/8928/2024	BABUL ROUL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DASPALLA /49 /2017 0 //
90	D-CRLMC/8936/2024	PRASANTA KUMAR MISHRA VS PRAHALLAD ROUT	MANAS CHAND VS	// 0 //
91	D-CRLMC/8939/2024	SK. SAMIMULLA @ SAMULLA	JUGALA KISHORE PANDA	BOUDH /160 /2019

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92	D-CRLMC/8950/2024	STATE OF ODISHA SAIBANI MALLIK	ASHOK KUMAR SWAIN	// DASPALLA /15 /2016
		VS	VS	()
93	D-CRLMC/8953/2024	STATE OF ODISHA BANSIDHAR GHANTA	ASHOK KUMAR SWAIN	// DASPALLA /99 /2005
		VS	VS	()
94	D-CRLMC/8956/2024	STATE OF ODISHA SK. ANSAR @ CHINTU	AMIT PRASAD BOSE	// / /0
		VS	VS	()
95	D-CRLMC/8958/2024	PRADEEP KUMAR DAS SUBRATA KUMAR DAS @ SUBRATA DAS	D.R.SUNDARAY	// / /0
		VS	VS	()
96	D-CRLMP/8840/2024	SANGHAMITRA PATTANAİK BHASKARA CHANDRA BEHERA	SAMARENDRA MOHANTY	// / /0
		VS	VS	()
97	D-CRLMP/8845/2024	GAYATRI PRIYADARSINI BEHERA JYOTIRANJAN SAHOO	BIJAY KUMAR ROUSTRAY	// / /0
		VS	VS	()
98	D-CRLMP/8880/2024	STATE OF ODISHA SHIBA PRASAD BEHERA	RAJESH MOHANTY	// / /0
		VS	VS	()
99	D-CRLMP/8881/2024	STATE OF ODISHA MANGULI BINDHANI	SUJIT KUMAR SAHU	// / /0
		VS	VS	()
100	D-CRLMP/8887/2024	STATE OF ODISHA MILAP BAG	ALOK KUMAR DAS	// / /0
		VS	VS	()
101	D-CRLMP/8898/2024	STATE OF ODISHA RAGHUNATH NATH	ACHYUTANANDA PATTANAİK	// / /0
		VS	VS	()
102	D-CRLMP/8900/2024	STATE OF ODISHA JAYADEV JENA	ACHYUTANANDA PATTANAİK	// / /0
		VS	VS	()

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103	D-CRLMP/8929/2024	STATE OF ODISHA MANOJ KUMAR PRADHAN VS	HIMANSU SEKHAR MISHRA VS	// / / 0 0
104	D-CRLMP/8933/2024	STATE OF ODISHA BISWAJIT DAS VS	BIJAY KUMAR BEHERA VS	// / / 0 0
105	D-CRLMP/8938/2024	STATE OF ODISHA GOPINATH SETHY VS	DURGA PRASANA DAS VS	// / / 0 0
106	D-CRLMP/8945/2024	SUPERINTENDENT OF POLICE, PURI SANJUKTA MAHAL VS	SUJIT KUMAR SAHU VS	// / / 0 0
107	D-CRLREV/8855/2024	STATE OF ODISHA MOHAN VASANT BHAGAT VS	BIDYALOK MOHAPATRA VS	// NIMAKHANDI /311 /2023 0
108	D-CRLREV/8862/2024	STATE OF ODISHA TUINKEL LANKA VS	DIBYA JYOTI SAHOO VS	// / / 0 0
109	D-MACA/13217/2024	STATE OF ODISHA NATIONAL INSURANCE CO. LTD. VS	PRAMOD KUMAR TRIPATHY VS	// / / 0 0
110	D-MACA/13230/2024	RABINDRA BHOI D.M., ORIENTAL INSURANCE CO. LTD. VS	RIMJHIMBALA PATI VS	// / / 0 0
111	D-MACA/13292/2024	SANKAR DAKUA LILABATI BEHERA VS	BISWAJIT MOHANTY VS	// / / 0 0
112	D-MATA/13245/2024	M/S. G.D.MULTI VENTURES AMBARNATH MOHANTY VS	BRAHMANANDA TRIPATHY VS	// / / 0 0
113	D-MATA/13255/2024	DIPTIMAYEE MOHANTY RABINDRA PANDA VS	TUKUNA KUMAR MISHRA VS	// / / 0 0
		SWATI PANDA		//

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114	D-MATA/13266/2024	NIRANJAN SAHOO VS RUNARANI SAHOO	AMITAV TRIPATHY VS	// 0 //
115	D-RPFAM/13170/2024	LIPIUSPA DASH VS GANESWAR SARANGI	SIBA PRASAD SAHOO VS	// 0 //
116	D-RVWPET/13220/2024	CHATURBHUJA GARNAIK VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// 0 //
117	D-TRPCRL/8943/2024	AVINASH NAYAK VS STATE OF ODISHA	SIDHARTH GOUTAM DAS VS	//0 0 //
118	D-WA/13162/2024	STATE OF ODISHA VS TRINATH DEBATA	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
119	D-WA/13166/2024	STATE OF ODISHA VS SARBESWAR JENA	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
120	D-WA/13167/2024	STATE OF ODISHA VS PRAHALLAD CHANDRA SAHOO	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
121	D-WA/13174/2024	STATE OF ODISHA VS NIRMAL KUMAR PATRA	SANJAY RATH, A.S.C. VS	// 0 //
122	D-WA/13178/2024	STATE OF ODISHA VS SASMITA KANUNGO	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
123	D-WA/13196/2024	STATE OF ODISHA VS RAJENDRA KUMAR NAIK	AMIYA KUMAR MISHRA,A.G.A VS	// 0 //
124	D-WA/13204/2024	STATE OF ODISHA VS BIJAYA KUMAR DASH	TARUN PATNAIK,A.S.C VS	// 0 //
125	D-WA/13206/2024	MUKUNDA BEHERA	SISIR KUMAR PUROHIT	//

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		VS	VS	0
		STATE OF ODISHA		//
126	D-WA/13212/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	//
		VS	VS	0
		NAYANA PUHAN		//
127	D-WA/13252/2024	STATE SELECTION BOARD, BBSR	SAMEER KUMAR DAS	//
		VS	VS	0
		SURYA PRASAD PANDA		//
128	D-WA/13286/2024	UTKAL UNIVERSITY, BBSR	TARA PRASAD ACHARYA	//
		VS	VS	0
		BYOMAKESH NAYAK		//
129	D-WP(C)/13154/2024	SARALA MALLIK	ANUPAM RATH	//
	WP(C)/7044/2024	VS	VS	0
		TAPASWINI MALLIK		//
130	D-WP(C)/13155/2024	NARAYAN SETHI	DEEPAK RANJAN SUNDARAY	//
	WP(C)/7120/2024	VS	VS	0
		THE REGIONAL MANAGER, U.B.I. BBSR,		//
131	D-WP(C)/13156/2024	CHANDRA DHWAJA MEHER	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
132	D-WP(C)/13158/2024	REBATISH SINGH NAYAK	MANAS PATI	//
	WP(C)/7192/2024	VS	VS	0
		STATE OF ODISHA		//
133	D-WP(C)/13159/2024	SANTOSH KUMAR DAS	MANAS PATI	//
	WP(C)/7160/2024	VS	VS	0
		STATE OF ODISHA		//
134	D-WP(C)/13161/2024	MAHALAXMI SELF HELP GROUP, KENDRAPARA	DIBYAJYOTI SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
135	D-WP(C)/13163/2024	M/S. ADITYA FABRICATION, NAYAGARH	PRATIK DASH	//
	WP(C)/7122/2024	VS	VS	0
		STATE OF ODISHA		//
136	D-WP(C)/13164/2024	M/S HINDALCO INDUSTREIS LTD., SAMBALPUR	KOUSIK ANANDA GURU	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-WP(C)/13165/2024	MCL., SAMBALPUR DEV KUMAR DAS @ KHOKAN DAS VS SHIV SAHAYA YADAV	MOHAMMED MUSTAQ ANSARI VS	// // 0 //
138	D-WP(C)/13168/2024	UPENDRA KUMAR BISWAL VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
139	D-WP(C)/13169/2024	DOLAGOVINDA MALLICK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
140	D-WP(C)/13171/2024	KHAGESWAR BAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
141	D-WP(C)/13172/2024	MASATRAM PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
142	D-WP(C)/13173/2024	DURGA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
143	D-WP(C)/13175/2024	KESHAB NAIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
144	D-WP(C)/13176/2024	NAKUL MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
145	D-WP(C)/13177/2024	CHANDAN MALLICK VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
146	D-WP(C)/13179/2024	BHAGIRATHI PRADHAN VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
147	D-WP(C)/13180/2024	PINTU DAS VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-WP(C)/13181/2024	BHABANI SHANKAR DAS VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
149	D-WP(C)/13182/2024	MANOJ KUMAR JAIN VS THE INCOME TAX OFFICER, WARD-1 ROURKELA, SUNDERGARH	BIJAY PANDA VS	// 0 //
150	D-WP(C)/13183/2024	GOBINDA CHANDRA ROUT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
151	D-WP(C)/13184/2024	MANOJ PATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
152	D-WP(C)/13185/2024	TARAKESWAR MOHAPATRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
153	D-WP(C)/13186/2024	SITARAM PATI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
154	D-WP(C)/13187/2024	MANDODARI JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
155	D-WP(C)/13188/2024	LAXMI NARAYAN JAIN VS THE INCOME TAX OFFICER, WARD-1 ROURKELA, SUNDERGARH	BIJAY PANDA VS	// 0 //
156	D-WP(C)/13189/2024	SABITA KUMARI BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
157	D-WP(C)/13190/2024	BASANT KUMAR MOHANTY VS STATE OF ODISHA	NIRMAL RANJAN ROURTRAY VS	// 0 //
158	D-WP(C)/13191/2024	ASHOK KUMAR ROUT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
159	D-WP(C)/13192/2024	PINKI NAYAK	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	D-WP(C)/13193/2024	PAMITA GOUDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
161	D-WP(C)/13194/2024	SAKTI PRASAD MOHANTY	SAIBRATA RATH	//
	WP(C)/7196/2024	VS	VS	0
		STATE OF ODISHA		//
162	D-WP(C)/13195/2024	SHADEV NAIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	D-WP(C)/13197/2024	ACHYUTANANDA NAYAK	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		INDO STAR CAPITAL FINANCE LTD. BBSR		//
164	D-WP(C)/13198/2024	SUKANTA KUMAR DALAI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/13199/2024	ANNASUYA SHASENI	BHARAT JALLI	//
		VS	VS	0
		THE STATE OF ODISHA		//
166	D-WP(C)/13200/2024	PANKAJ BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/13201/2024	SATYABAN PATRA	NIHAL RATH	//
	WP(C)/7104/2024	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/13202/2024	AGADI TUKUNA PATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/13208/2024	SUDHAKAR MISHRA	SHAKTI DATTA TRIPATHY	//
	WP(C)/7100/2024	VS	VS	0
		REGISTRAR COOPERATIVE SOCIETIES, BBSR		//
170	D-WP(C)/13213/2024	SOUMYA RANJAN SAHOO	PRATAP KUMAR BEHERA	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-WP(C)/13215/2024	STATE OF ODISHA RABINDRANATH PRADHAN VS	LAXMIDHAR DASH VS	// // 0
172	D-WP(C)/13216/2024	STATE OF ODISHA BASANTI DASH VS	GIRISH CHANDRA SAHU VS	// // 0
173	D-WP(C)/13218/2024	STATE OF ODISHA SRIKANTA MALIK VS	SATYABRATA DASH VS	// // 0
174	D-WP(C)/13219/2024	STATE OF ODISHA KUNTALA SAHU VS	BIKASH MISHRA VS	// // 0
175	D-WP(C)/13222/2024 WP(C)/7101/2024	STATE OF ODISHA BIKASH KUMAR PARIDA VS	BINI MISHRA VS	// // 0
176	D-WP(C)/13225/2024	STATE OF ODISHA PRAKASH CHANDRA GIRI VS	RANJAN KUMAR NAYAK VS	// // 0
177	D-WP(C)/13229/2024	STATE OF ODISHA SRIKANTA BEHERA VS	SAILABALA JENA VS	// // 0
178	D-WP(C)/13231/2024 WP(C)/7190/2024	STATE OF ODISHA MAKARA TUDU VS	LAMBODAR PRADHAN VS	// // 0
179	D-WP(C)/13232/2024	THE TAHASILDAR, MAHAKALAPARA SISHIR CHANDRA BARIK VS	ASHIS KUMAR MISHRA VS	// // 0
180	D-WP(C)/13233/2024 WP(C)/7199/2024	STATE OF ODISHA ANJALI DEBNATH VS	LAMBODAR PRADHAN VS	// // 0
181	D-WP(C)/13234/2024	THE TAHASILDAR, MAHAKALAPARA TILOTAMA MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-WP(C)/13235/2024	AJIT KUMAR NAYAK VS COLLECTOR, PURI	MANAS RANJAN KHATUA VS	// 0 //
183	D-WP(C)/13236/2024	PRAFULLA KUMAR JENA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
184	D-WP(C)/13237/2024	SINDHU MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
185	D-WP(C)/13238/2024	PRIYANKA PRADHAN VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
186	D-WP(C)/13240/2024	ARJUNA NAYAK VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
187	D-WP(C)/13242/2024	SANTANU KUMAR SWAIN VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
188	D-WP(C)/13243/2024	LOKNATH KUMAR VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
189	D-WP(C)/13244/2024	MAHANTA KUMAR JENA VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
190	D-WP(C)/13247/2024	KAPUR MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
191	D-WP(C)/13248/2024	SIVA PRASAD PRADHAN VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
192	D-WP(C)/13249/2024	PRAFULA KUMAR MISHRA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
193	D-WP(C)/13250/2024	MADAN MOHAN MAHAPATRA	SUBHRAJIT MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	D-WP(C)/13251/2024	PANDIT SAHU	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/13253/2024	GOURA CHANDRA PATTANAYAK	MANAS RANJAN DHAL	//
		VS	VS	0
		C.E.O., TATA POWER CENTRAL ODISHA, BBSR		//
196	D-WP(C)/13254/2024	PRAMOD KUMAR MOHANTY	DIPTI REKHA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/13256/2024	BHABAGRAHI DAS	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/13257/2024	REJENDRA KUMAR PANDA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/13258/2024	SURESH CHANDRA SAHOO	PABITRA KUMAR BEHERA	//
		VS	VS	0
		THE STATE OF ODISHA		//
200	D-WP(C)/13260/2024	BIRAKISHORE JENA	PABITRA KUMAR BEHERA	//
		VS	VS	0
		THE STATE OF ODISHA		//
201	D-WP(C)/13261/2024	MINATI MOHAPATRA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/13262/2024	PANCHANAN NAYAK	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/13267/2024	WAGITA PRIYADARSHINI	ANSHURAM MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/13268/2024	RANJIT KUMAR SAHOO	PREMANANDA MOHANTY	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-WP(C)/13269/2024	STATE OF ODISHA ASHOK KUMAR LENKA VS PRINCIPAL SECY, S AND ME DEPT, BBSR	PREMANANDA MOHANTY VS	// // 0 //
206	D-WP(C)/13270/2024	KANHU CHARAN SAHOO VS PRINCIPAL SECY, S AND ME DEPT, BBSR	PREMANANDA MOHANTY VS	// 0 //
207	D-WP(C)/13271/2024	M/S. MAHAPATRA ENTERPRISES, SAMBALPUR VS VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA	JYOTI PATNAIK VS	// 0 //
208	D-WP(C)/13272/2024	PRASANTA KUMAR BEHERA VS PRINCIPAL SECY, S AND ME DEPT, BBSR	PREMANANDA MOHANTY VS	// 0 //
209	D-WP(C)/13274/2024	NILAMANI NAYAK VS CT AND GST OFFICER, NAYAGARH	BHABANI PRASAD MOHANTY VS	// 0 //
210	D-WP(C)/13275/2024	CHAKRADHAR GARNAIK VS PRINCIPAL SECY, S AND ME DEPT, BBSR	PREMANANDA MOHANTY VS	// 0 //
211	D-WP(C)/13276/2024	JYOTI RANJAN NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
212	D-WP(C)/13277/2024	CUTTACK MUNICIPAL CORPORATION, CUTTACK VS M/S LEGAL SUPPORT AND SOCIAL ORGANIZATION, CUTTACK	PRADIPTA KUMAR MOHANTY VS	// 0 //
213	D-WP(C)/13278/2024	KHIROD CHANDRA BHATTA VS STATE OF ODISHA	PIYUSH KUMAR MISHRA VS	// 0 //
214	D-WP(C)/13279/2024	M/S. KAMDHENU TRADING CO VS UNION OF INDIA	MANAS KUMAR CHAND VS	// 0 //
215	D-WP(C)/13280/2024	RANJAN KUMAR PANDA VS NATIONAL HIGHWAYS AUTHORITY OF INDIA, JAJPUR	BIBEKANANDA MAHAPATRA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-WP(C)/13281/2024	MINATI BHOI VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
217	D-WP(C)/13282/2024	SADASIBA SAHU VS THE COMMNR OF CT AND GST, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
218	D-WP(C)/13283/2024	AJIT KUMAR PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
219	D-WP(C)/13284/2024	NAHA PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
220	D-WP(C)/13285/2024	M/S RADHAGOBINDA MARKET COMPLEX, MAYURBHANJ VS COMMN CENTRAL GST AND CENTRAL EXCISE SUNDARGARH	PRABODHA CHANDRA NAYAK VS	// 0 //
221	D-WP(C)/13287/2024	M/S. LAXMI NARAYAN BRICKS INDUSTRY, HINJILI VS R.T.O. GANJAM	ASHOK KUMAR ROUT VS	// 0 //
222	D-WP(C)/13288/2024	M/S LAXMI NARAYAN BRICKS INDUSTRY, GANJAM VS R.T.O.GANJAM	ASHOK KUMAR ROUT VS	// 0 //
223	D-WP(C)/13289/2024	M/S LAXMI NARAYAN BRICKS INDUSTRY, GANJAM VS REGIONAL RANSPORT OFFICER GANJAM	ASHOK KUMAR ROUT VS	// 0 //
224	D-WP(C)/13290/2024	M/S LAXMI NARAYAN VRICKS INDUSTRY VS R.T.O., GANJAM	ASHOK KUMAR ROUT VS	// 0 //
225	D-ABLAPL/8837/2024	RAMESH KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /205 /2023 0 //
226	D-ABLAPL/8839/2024	KHAGAPATI GOUDA VS STATE OF ODISHA	TARINI PANIGRAHI VS	BOIPARIGUDA /75 /2024 0 //
227	D-ABLAPL/8846/2024	BHIMAPANGI @ MOHARIA	RAJIB LOCHAN PATNAIK	MATHILI /157 /2019

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	D-ABLAPL/8848/2024	STATE OF ODISHA SUNIL BEHERA	RABI NARAYAN MOHANTY	// NAYAPALLI P.S. /91 /2024
		VS	VS	()
229	D-ABLAPL/8849/2024	STATE OF ODISHA PRAFULLA KUMAR NAYAK	HRUDANANDA MOHAPATRA	// / /0
		VS	VS	()
230	D-ABLAPL/8851/2024	STATE OF ODISHA BIKRAM KESHARI DAS	RAMDAS ACHARY	// KHANDAGIRI P.S. /77 /2024
		VS	VS	()
231	D-ABLAPL/8852/2024	STATE OF ODISHA PRADEEP DEHURY	PREETAM MISHRA	// BOUDH /67 /2023
		VS	VS	()
232	D-ABLAPL/8853/2024	STATE OF ODISHA DAMODAR BAG	SUSHANTA KUMAR JOSHI	// MURIBAHAL /66 /2024
		VS	VS	()
233	D-ABLAPL/8854/2024	STATE OF ODISHA SUBRAT MAHAKUR @ SUBRAT KUMAR MAHAKUR	SUSHANTA KUMAR JOSHI	// MURIBAHAL /84 /2024
		VS	VS	()
234	D-ABLAPL/8858/2024	STATE OF ODISHA KISHAN PANDA	GOUTAM CHARAN ROUT	// BADABAZAR /131 /2023
		VS	VS	()
235	D-ABLAPL/8859/2024	STATE OF ODISHA S.K.BURHANUJ ZAMA	JAYDEEP PAL	// SAHADEV KHUNTA /85 /2024
		VS	VS	()
236	D-ABLAPL/8863/2024	STATE OF ODISHA BIJAYA JENA @ BIJAYA KUMAR JENA	JYOTIKANT MAHAPATRA	// GHASIPURA /74 /2024
		VS	VS	()
237	D-ABLAPL/8865/2024	STATE OF ODISHA CHACHA @ DHANANJAY BISWAL	SATYA NARAYAN MISHRA 4	// MARINE KASIA /21 /2024
		VS	VS	()
238	D-ABLAPL/8868/2024	STATE OF ODISHA BAURIA BARIK	PRAKASH KUMAR MISHRA	// / /0
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-ABLAPL/8869/2024	STATE OF ODISHA BAURIA BARIK VS	PRAKASH KUMAR MISHRA VS	// / /0 ()
240	D-ABLAPL/8878/2024	STATE OF ODISHA SATYABRATA DASH VS	ADITI HOTA VS	// COLLIERY /145 /2024 ()
241	D-ABLAPL/8890/2024	STATE OF ODISHA DIBYENDU PATNAIK VS	BINI MISHRA VS	// / /0 ()
242	D-ABLAPL/8892/2024	STATE OF ODISHA SABITRI PANDA VS	KUMAR KASHYAP VS	// KAMARDA /156 /2023 ()
243	D-ABLAPL/8893/2024	STATE OF ODISHA LATA DAS VS	AFRAAZ SUHAIL VS	// JATNI P.S. /21 /2024 ()
244	D-ABLAPL/8894/2024	STATE OF ODISHA KARTIKA CHANDRA SAHOO VS	BIDESHI KUMAR GHADEI VS	// PATTAMUNDAI RURAL PS /47 /2024 ()
245	D-ABLAPL/8895/2024	STATE OF ODISHA DHARMANANDA MALLICK VS	NISHIKANTA MISHRA VS	// / /0 ()
246	D-ABLAPL/8896/2024	STATE OF ODISHA KASTU @ KRUSHNA DEHURY VS	RAKESH BEHERA VS	// KANKADAHAD /52 /2024 ()
247	D-ABLAPL/8899/2024	STATE OF ODISHA SUDARSAN NAIK VS	MOHENDRA DALAI VS	// BARANGA /122 /2024 ()
248	D-ABLAPL/8902/2024	STATE OF ODISHA ABDUL MOBARAK VS	MD. RIAZ VS	// JANKIA P.S. /101 /2024 ()
249	D-ABLAPL/8907/2024	STATE OF ODISHA PRADIP KABI @ PRADEEP KABI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// NIHALPRASAD /46 /2024 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-ABLAPL/8908/2024	DHARMAPADA JALLY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BRAHMAGIRI /20 /2020 () //
251	D-ABLAPL/8911/2024	DIBYA BANCHHOR VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /85 /2023 () //
252	D-ABLAPL/8912/2024	BABULI KUMAR JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MARINE PS ARAKHAKUDA /17 /2024 () //
253	D-ABLAPL/8913/2024	HARIPAD MANDAL VS STATE OF ODISHA(VIG.)	MAHITOSH SINHA VS	JEYPORE VIGILANCE /26 /2022 () //
254	D-ABLAPL/8917/2024	ASHOK MALIK VS STATE OF ODISHA	JATESWAR NAYAK VS	NIKIRAI /126 /2023 () //
255	D-ABLAPL/8920/2024	RAJENDRA JAGADALA @ RAJU @ RAJENDRA KUMAR JAGADALA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /36 /2023 () //
256	D-ABLAPL/8921/2024	HEMANTA KUMAR BHUYA @ HEMANTA BHUYAN VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	NIHALPRASAD /15 /2024 () //
257	D-ABLAPL/8931/2024	KALINGA KUMAR SENAPATI VS STATE OF ODISHA	AKASH BHUYAN VS	AUL /498 /2023 () //
258	D-ABLAPL/8934/2024	JITEN @ JITENDRA BUDHIA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /66 /2024 () //
259	D-ABLAPL/8935/2024	LIMAI CHARAN MAHAT VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /244 /2023 () //
260	D-ABLAPL/8937/2024	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	BADAMBADI /71 /2024 () //
261	D-ABLAPL/8940/2024	DILIP KABI @ DILIA KABI	SUSANTA KUMAR BARAL	NIHALPRASAD /46 /2024

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FILING REPORT AS ON :21/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
262	D-ABLAPL/8942/2024	STATE OF ODISHA SUSHIL BEHERA @ TIMAN @ RANJEET BEHERA	SANJIB KUMAR BHANJADEO	// DHENKANAL SADAR /197 /2018
		VS	VS	()
263	D-ABLAPL/8944/2024	STATE OF ODISHA MANORANJAN PARAMANIK	RANJIT MOHANTY	// DERABIS /40 /2024
		VS	VS	()
264	D-ABLAPL/8951/2024	STATE OF ODISHA BALARAM PRADHAN	SALAUDDIN KHAN	// KANIHA /93 /2024
		VS	VS	()
265	D-ABLAPL/8954/2024	STATE OF ODISHA SUSHASINI PAHANTASINGH	AMLAN SHAKTI PAUL	// KHURDA SADAR /229 /2023
		VS	VS	()
266	D-ABLAPL/8955/2024	STATE OF ODISHA GANESH JENA	BIPIN KUMAR NAYAK	// PIPLI /128 /2024
		VS	VS	()
267	D-ABLAPL/8957/2024	STATE OF ODISHA SANTOSH KUMAR BEHERA	BIDYALOK MOHAPATRA	// ASKA /214 /2024
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :21/03/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/8841/2024 CRLMA/ /	RAJAT GUPTA MP	ADV.	20/2024
2	D-JCRLA/105/2022 JCRLA/105/2022	DHANU DEHURY MP	ADV.	31/2024
3	D-JCRLA/53/2023 JCRLA/53/2023	SUDARSAN MOHAPATRA MP	ADV.	32/2024
4	D-JCRLA/53/2023 JCRLA/53/2023	SUDARSAN MOHAPATRA MP	ADV.	33/2024
5	D-CRLMP/8840/2024 CRLMP/ /	BHASKARA CHANDRA BEHERA MP	SAMARENDRA MOHANTY	79/2024
6	D-CRLMP/8898/2024 CRLMP/ /	RAGHUNATH NATH MP	ACHYUTANANDA PATTANAIK	80/2024
7	D-CRLMP/8900/2024 CRLMP/ /	JAYADEV JENA MP	ACHYUTANANDA PATTANAIK	81/2024
8	D-LAA/6/2019 LAA/6/2019	UNION OF INDIA MP	M/S.SATYA SINDHU KASHYAP	105/2024
9	D-LAA/6/2019 LAA/6/2019	UNION OF INDIA MP	M/S.SATYA SINDHU KASHYAP	106/2024
10	D-LAA/8/2012 LAA/8/2012	AARTI STEEL and POWER MP	M/S.SARADA PR.SARANGI	107/2024
11	D-CMAPL/13214/2024 CMAPL/ /	RUKMINI ROUT MP	PRASANTA KUMAR SATAPATHY	112/2024
12	D-CMAPL/7653/2024 CMAPL/ /	RAJESH KUMAR PATEL MP	JYOTSSNARANI RATH	113/2024
13	D-RPFAM/13170/2024 RPFAM/ /	LIPIPUSPA DASH MP	SIBA PRASAD SAHOO	132/2024
14	D-MATA/69/2022 MATA/69/2022	SWARUP RANJAN SWAIN MP	ARUN KUMAR DAS (1)	135/2024
15	D-MATA/133/2018 MATA/133/2018	SUMAN GANTAIT MP	MR.DEEPAK KU.MOHAPATRA	136/2024
16	D-MATA/13255/2024 MATA/ /	RABINDRA PANDA MP	TUKUNA KUMAR MISHRA	137/2024
17	D-MATA/13266/2024 MATA/ /	NIRANJAN SAHOO MP	AMITAV TRIPATHY	138/2024
18	D-CONTC/13273/2024 CONTC/ /	RABINDRA KUMAR MAHAPATRA MP	BIBEKANANDA BHUYAN	199/2024
19	D-CONTC/7820/2023 CONTC/7820/2023	MANORANJAN SWAIN MP	M/S.KAJAL SAHOO	200/2024
20	D-SA/236/2001 SA/236/2001	PADMACHARAN MP	M/S. M.MISHRA	229/2024
21	D-CRLREV/8855/2024 CRLREV/ /	MOHAN VASANT BHAGAT MP	BIDYALOK MOHAPATRA	261/2024
22	D-CRLREV/8862/2024 CRLREV/ /	TUINKEL LANKA MP	DIBYA JYOTI SAHOO	262/2024
23	D-CRLREV/8862/2024 CRLREV/ /	TUINKEL LANKA MP	DIBYA JYOTI SAHOO	263/2024
24	D-BLAPL/8746/2023 BLAPL/8746/2023	AAMIR KHAN MP	DEVASHIS PANDA	310/2024
25	D-BLAPL/6499/2024 BLAPL/1828/2024	TUKUNA PRADHAN MP	JYOTIRMAYA SAHOO	311/2024
26	D-BLAPL/13957/2023	NAVDEEP SINGH CHAWLA @ NAVDEEP CHAWLA	DEVASHIS PANDA	

	BLAPL/13957/2023	MP		312/2024
27	D-BLAPL/9925/2023	DEBDEEP PANDA @ DEBJEET PANDA		
	BLAPL/9925/2023	MP		313/2024
28	D-BLAPL/9976/2021	SANTOSH KUMAR PATRA		
	BLAPL/9976/2021	MP		314/2024
29	D-CMP/13160/2024	PRADYUMNA KUMAR DAS	DEEPALI MAHAPATRA	
	CMP/ /	MP		324/2024
30	D-CMP/13203/2024	GANESHRAM PATEL	SURYA NARAYAN SATAPATHY	
	CMP/ /	MP		325/2024
31	D-CMP/13205/2024	BIBHUDUTTA CHOUDHURY	AJIT KUMAR PANDA	
	CMP/ /	MP		326/2024
32	D-CMP/13210/2024	BHITARCHHU HAREKRUSHNA MOHAPATRA	RAMI RATH	
	CMP/ /	MP		327/2024
33	D-CMP/12559/2024	KALYANI BARAL	SUVALAXMI DEVI	
	CMP/265/2024	MP		328/2024
34	D-CMP/13246/2024	KAILASH CHANDRA PARAMAGURU	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		329/2024
35	D-CMP/1272/2018	DASARATHI BHOI	M/S.B.MOHANTY	
	CMP/1272/2018	MP		330/2024
36	D-RSA/310/2009	SK.SABAKTTULAH	M/S.PRAFULLA KU.RATH	
	RSA/310/2009	MP		376/2024
37	D-ABLAPL/12812/2019	RASMITA@RASHMITA NAYAK		
	ABLAPL/12812/2019	MP		541/2024
38	D-ABLAPL/15180/2023	BRUNDABAN PRUSTY		
	ABLAPL/15180/2023	MP		542/2024
39	D-ABLAPL/15181/2023	SANJAY KUMAR BEHERA		
	ABLAPL/15181/2023	MP		543/2024
40	D-ABLAPL/15272/2023	PRASANT KUMAR MOHANTY		
	ABLAPL/15272/2023	MP		544/2024
41	D-ABLAPL/15178/2023	SHUSANTA SETHI		
	ABLAPL/15178/2023	MP		545/2024
42	D-ABLAPL/15179/2023	RAJENDRA PARIDA		
	ABLAPL/15179/2023	MP		546/2024
43	D-ABLAPL/15177/2023	MAHESWAR MOHANTY		
	ABLAPL/15177/2023	MP		547/2024
44	D-ABLAPL/7419/2023	MAMATA BISOI		
	ABLAPL/7419/2023	MP		548/2024
45	D-ABLAPL/2477/2024	HIMANSHU DANDASENA @ HIMANSU DANDASENA		
	ABLAPL/935/2024	MP		549/2024
46	D-ABLAPL/5238/2024	DEBASISH SONI		
	ABLAPL/2119/2024	MP		550/2024
47	D-ABLAPL/754/2024	SOUMYA SANGEETA NAYAK		
	ABLAPL/971/2024	MP		551/2024
48	D-ABLAPL/14264/2023	BRAJA CHRISTIAN @ BRAJA HARIJAN		
	ABLAPL/14264/2023	MP		552/2024
49	D-ABLAPL/16009/2022	SRINIBASH MISHRA @ SRINIBAS MISHRADIPTI REKHA NANDA		
	ABLAPL/16009/2022	MP		553/2024
50	D-ABLAPL/8377/2023	ANJE MAHAKUL @ ANJAY KUMAR YADAV	BHISHEK PRADHAN	
	ABLAPL/8377/2023	MP		554/2024
51	D-ABLAPL/5208/2024	PRAKASH RAY		
	ABLAPL/1956/2024	MP		555/2024
52	D-MACA/10868/2024	M/S., ORIENTAL INSURANCE CO. L.T.D.	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		593/2024
53	D-MACA/10869/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		594/2024
54	D-MACA/6439/2024	MAGMA HDI GENERAL INSURANCE CO.LTD.	T.P.DUTTA	
	MACA/ /	MP		595/2024
55	D-MACA/6505/2024	MAGMA HDI GENERAL INSURANCE CO.LTD.	T.P.DUTTA	
	MACA/ /	MP		596/2024
56	D-MACA/6437/2024	MAGMA HDI GENERAL INSURANCE COMPANY LIMITED	PANDULITA	
	MACA/ /	MP		597/2024
57	D-MACA/13230/2024	D.M., ORIENTAL INSURANCE CO. LTD.	RIMJHIMBALA PATI	
	MACA/ /	MP		598/2024

58	D-MACA/13292/2024 MACA/ /	LILABATI BEHERA MP	BISWAJIT MOHANTY	599/2024
59	D-MACA/13292/2024 MACA/ /	LILABATI BEHERA MP	BISWAJIT MOHANTY	600/2024
60	D-CRLA/112/2023 CRLA/112/2023	PRAKASH CHANDRA DIXIT@DIKSHIT MP	DEBA PRASAD DAS	677/2024
61	D-CRLA/302/2022 CRLA/302/2022	KALIA LOHAR MP	SAMARENDRA MOHANTY	678/2024
62	D-CRLA/8886/2024 CRLA/ /	BUDHU @ BUDHURAM MUNDA MP	UMAKANTA BARIK	679/2024
63	D-CRLA/8886/2024 CRLA/ /	BUDHU @ BUDHURAM MUNDA MP	UMAKANTA BARIK	680/2024
64	D-CRLA/8889/2024 CRLA/ /	VIJAY BHARADWAJ MP	SUSANTA KUMAR TRIPATHY	681/2024
65	D-CRLA/8889/2024 CRLA/ /	VIJAY BHARADWAJ MP	SUSANTA KUMAR TRIPATHY	682/2024
66	D-CRLA/552/2016 CRLA/552/2016	MUNA BISOI MP	GYANENDRA CHANDRA SWAIN	683/2024
67	D-CRLA/8948/2024 CRLA/ /	JITU @ JITENDRA @ SANJIT KUMAR RAY AMLAN SHAKTI PAUL MP		684/2024
68	D-CRLA/8948/2024 CRLA/ /	JITU @ JITENDRA @ SANJIT KUMAR RAY AMLAN SHAKTI PAUL MP		685/2024
69	D-CRLMC/385/2023 CRLMC/385/2023	DR.PRIYANK TAPURIA MP	DEVASHIS PANDA,SAMIR KUMAR MISHRA	709/2024
70	D-CRLMC/8843/2024 CRLMC/ /	SOUBHAGYA JIT MOHANTY @ SOUBHAGYA KUMAR MISHRA MP		710/2024
71	D-CRLMC/8883/2024 CRLMC/ /	RIKUN@RUDRANARAYAN BEHERA MP	KASINATH PATTNAIK	711/2024
72	D-CRLMC/8888/2024 CRLMC/ /	RIKUN@RUDRANARAYAN BEHERA MP	KASINATH PATTNAIK	712/2024
73	D-CRLMC/8891/2024 CRLMC/ /	RIKUN@RUDRANARAYAN BEHERA MP	KASINATH PATTNAIK	713/2024
74	D-CRLMC/4554/2023 CRLMC/4554/2023	DHIRENDRA KUMAR KHANDELWAL MP		714/2024
75	D-CRLMC/8956/2024 CRLMC/ /	SK. ANSAR @ CHINTU MP	AMIT PRASAD BOSE	715/2024
76	D-CRLMC/8958/2024 CRLMC/ /	SUBRATA KUMAR DAS @ SUBRATA DAS D.R.SUNDARAY MP		716/2024
77	D-WA/13162/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1380/2024
78	D-WA/13162/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1381/2024
79	D-WA/13162/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1382/2024
80	D-WA/13166/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1383/2024
81	D-WA/13166/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1384/2024
82	D-WA/13167/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1385/2024
83	D-WA/13167/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1386/2024
84	D-WA/13167/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1387/2024
85	D-WA/13174/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH, A.S.C.	1388/2024
86	D-WA/13174/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH, A.S.C.	1389/2024
87	D-WA/13174/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH, A.S.C.	1390/2024
88	D-WA/13178/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	1391/2024
89	D-WA/13178/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	

	WA/ /	MP		1392/2024
90	D-WA/13178/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		1393/2024
91	D-WA/13196/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	
	WA/ /	MP		1394/2024
92	D-WA/13196/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	
	WA/ /	MP		1395/2024
93	D-WA/13196/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	
	WA/ /	MP		1396/2024
94	D-WA/13204/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	WA/ /	MP		1397/2024
95	D-WA/13204/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	WA/ /	MP		1398/2024
96	D-WA/13204/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	WA/ /	MP		1399/2024
97	D-WA/13212/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	
	WA/ /	MP		1400/2024
98	D-WA/13212/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	
	WA/ /	MP		1401/2024
99	D-WA/13212/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	
	WA/ /	MP		1402/2024
100	D-WA/13252/2024	STATE SELECTION BOARD, BBSR	SAMEER KUMAR DAS	
	WA/ /	MP		1403/2024
101	D-WA/13286/2024	UTKAL UNIVERSITY, BBSR	TARA PRASAD ACHARYA	
	WA/ /	MP		1404/2024
102	D-WP(C)/13154/2024	SARALA MALLIK	ANUPAM RATH	
	WP(C)/7044/2024	MP		4325/2024
103	D-WP(C)/13155/2024	NARAYAN SETHI	DEEPAK RANJAN SUNDARAY	
	WP(C)/7120/2024	MP		4326/2024
104	D-WP(C)/7883/2024	SHRIDHAR BEHERA	SUBHAM SHARMA	
	WP(C)/3974/2024	MP		4327/2024
105	D-WP(C)/13163/2024	M/S. ADITYA FABRICATION, NAYAGARH PRATIK DASH		
	WP(C)/7122/2024	MP		4328/2024
106	D-WP(C)/13165/2024	DEV KUMAR DAS @ KHOKAN DAS	MOHAMMED MUSTAQ ANSARI	
	WP(C)/ /	MP		4329/2024
107	D-WP(C)/4435/2024	TUKURAM PANIGRAHI	DIGAMBARA MISHRA	
	WP(C)/2340/2024	MP		4330/2024
108	D-WP(C)/12183/2024	NALINI PRAVA DAS	JIBAN RANJAN DASH	
	WP(C)/ /	MP		4331/2024
109	D-WP(C)/11324/2024	JAY PRAKASH SHARMA	SUKANTA KUMAR DALAI	
	WP(C)/5955/2024	MP		4332/2024
110	D-WP(C)/42059/2023	MEERASHREE SUMAN	SUSANTA KUMAR DASH	
	WP(C)/42059/2023	MP		4333/2024
111	D-WP(C)/18123/2022	SAUMITRA SAMAL		
	WP(C)/18123/2022	MP		4334/2024
112	D-WP(C)/13180/2024	PINTU DAS	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		4335/2024
113	D-WP(C)/13182/2024	MANOJ KUMAR JAIN	BIJAY PANDA	
	WP(C)/ /	MP		4336/2024
114	D-WP(C)/13188/2024	LAXMI NARAYAN JAIN	BIJAY PANDA	
	WP(C)/ /	MP		4337/2024
115	D-WP(C)/13194/2024	SAKTI PRASAD MOHANTY	SAIBRATA RATH	
	WP(C)/7196/2024	MP		4338/2024
116	D-WP(C)/13197/2024	ACHYUTANANDA NAYAK	BIKRAM CHANDRA GHADDEI	
	WP(C)/ /	MP		4339/2024
117	D-WP(C)/13163/2024	M/S. ADITYA FABRICATION, NAYAGARH PRATIK DASH		
	WP(C)/7122/2024	MP		4340/2024
118	D-WP(C)/13199/2024	ANNASUYA SHASENI	BHARAT JALLI	
	WP(C)/ /	MP		4341/2024
119	D-WP(C)/13201/2024	SATYABAN PATRA	NIHAL RATH	
	WP(C)/7104/2024	MP		4342/2024
120	D-WP(C)/37450/2023	GOURANGA CHANDRA SAHU		
	WP(C)/37450/2023	MP		4343/2024

121	D-WP(C)/41311/2023 WP(C)/41311/2023	ARUN KUMAR SINGH MP	MANAS RANJAN DHAL	4344/2024
122	D-WP(C)/12822/2024 WP(C)/6993/2024	SAKRABATI NARASINGH CHILD HOSPITAL MP	SARABATI PRERWAL	4345/2024
123	D-WP(C)/12830/2024 WP(C)/6969/2024	BHAWANA , ROTARY CLUB SAMBALPUR MP	SALASANIBHAWAR	4346/2024
124	D-WP(C)/13222/2024 WP(C)/7101/2024	BIKASH KUMAR PARIDA MP	BINI MISHRA	4347/2024
125	D-WP(C)/9467/2024 WP(C)/5657/2024	BISWAJIT ROUT MP		4349/2024
126	D-WP(C)/7843/2024 WP(C)/3888/2024	VA TECH WABAG LTD., CHENNAI MP	SOUMYA MISHRA	4350/2024
127	D-WP(C)/13235/2024 WP(C)/ /	AJIT KUMAR NAYAK MP	MANAS RANJAN KHATUA	4351/2024
128	D-WP(C)/13236/2024 WP(C)/ /	PRAFULLA KUMAR JENA MP	BIDYADHAR MANSING	4352/2024
129	D-WP(C)/13253/2024 WP(C)/ /	GOURA CHANDRA PATTANAYAK MP	MANAS RANJAN DHAL	4353/2024
130	D-WP(C)/3925/2023 WP(C)/3925/2023	DISTRICT TRANSPORT MANAGER, (ADM) MP	M/S. JOSHTOSH CH MISHRA, S.N.MOHAPATRA	4354/2024
131	D-WP(C)/13271/2024 WP(C)/ /	M/S. MAHAPATRA ENTERPRISES, SAMBALPUR MP	YORI PATNAIK	4355/2024
132	D-WP(C)/13274/2024 WP(C)/ /	NILAMANI NAYAK MP	BHABANI PRASAD MOHANTY	4356/2024
133	D-WP(C)/13277/2024 WP(C)/ /	CUTTACK MUNICIPAL CORPORATION, CUTTACK MP	PRADIPTA KUMAR MOHANTY	4357/2024
134	D-WP(C)/13279/2024 WP(C)/ /	M/S. KAMDHENU TRADING CO MP	MANAS KUMAR CHAND	4358/2024
135	D-WP(C)/13282/2024 WP(C)/ /	SADASIBA SAHU MP	PRABODHA CHANDRA NAYAK	4359/2024